

LIR No. 7544/2016

Ravinder Sharma vs M/s Span Medicare

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and fresh notice of statement of claim be issued to the management, which is returnable before the Court on **02.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 2731/2017

Praful Kumar Guru vs M/s The Luxury Holidays

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and fresh notice of statement of claim be issued to the management, which is returnable before the Court on **02.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No.3314/2017

Triloki Nath Sharma vs M/s Luxury Holiday

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and fresh notice of statement of claim be issued to the management, which is returnable before the Court on **02.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LCA No. 87/2016

Prem Sagar svs M/s Gurbhej Transport

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 349/2016

Jaswant Singh & ors. Vs M/s Hari Nagar Bus Depot II

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **22.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 2242/2016

Prem Sagar vs M/s Gurbhej Transport

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.09.2020**.

VEENA RANI

POLC/RADC

LIR No. 973/2016

Mishro vs North MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

29.09.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 3109/2016

Bijender Singh vs North MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

29.09.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 5198/2016

Sanjay vs North MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

29.09.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 5659/2016

Dharmender Singh vs M/s Trutuff

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Arun Mehta, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

05.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 2987/2016

Pawan Kumar vs M/s Executive Engineer PWD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Suman Malhotra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

27.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9263/2016

Pardeep Gandhi vs M/s A D Victoriam Ventures Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9312/2016

Udai Singh Toamar vs M/s L R Foods Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9313/2016

Dharmender Kumar Singh vs M/s L R Foods Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9314/2016

Nagender Kumar vs M/s L R Foods Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9315/2016

Inderjeet vs M/s L R Foods Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9316/2016

Sher Singh vs M/s L R Foods Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 9609/2016

Sanjay Prasad Singh vs M/s Lotus Herbal Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 459/2017

Sarvan Sharma vs M/s Hari Engineering Works

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 612/2017

Randhir Kumar vs M/s Simran Impex

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri August Kumar and Shri Neeraj Kardam, ARs for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 703/2017

Pardeep Gupta vs M/s Indian National Trust for Art & Cultural

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Dinesh Dahiya, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

11.11.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 3315/2017

Suraj Pal Sharma vs M/s Sahara India Mass Communications

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **27.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 596/2017

P Kumar Sain vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 459/2019

P Manikam vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 461/2019

Sandeep Swami vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 462/2019

R Shanmugan vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 463/2019

R Ganesh Murthy vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 464/2019

R.Ravi vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 465/2019

Vijay vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 466/2019

Karan vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 467/2019

K. Ramalingam vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 468/2019

Shivalingam vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 469/2019

S. Kumar vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 470/2019

Ravi Justin vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 471/2019

P. Satyaparkash vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 472/2019

M Shiva Kumar vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 473/2019

Rajender Kumar vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 474/2019

P Raju vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 475/2019

K Murugesh vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 476/2019

S Ravi vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 477/2019

R Perumal vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 478/2019

Pillani yama vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 479/2019

Shanwaria Panchal vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 480/2019

Santosh Kumar vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 481/2019

Om Parkash vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 482/2019

Amit vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 483/2019

Kartik vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 484/2019

J Kartik vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 485/2019

Manikandan vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 486/2019

G. Pitchai vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LID No. 487/2019

Sachin vs Management of Tamilnadu House

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Gunjan Kumar, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 3713/2016

Jitender Kumar vs M/s Modern Service Station

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **05.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 5012/2016

Daljeet Singh vs Siemen SMS Impressions

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Rajiv Gupta, AR for the management No. 2.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.09.2020.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 5020/2016

Mukesh Kumar vs M/s G4S Secure Solution India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **05.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 1124/2016

Vijender Singh vs M/s GB Pant Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **05.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 1032/2016

Dharamvir vs M/s G4S Secure Solution

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **05.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 5804/2016

Avadh Bihari Sharma vs M/s APS Security

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Arun Mehta, AR for the management.

The matter is fixed for ME.

An application for seeking discharge to appear as AR on behalf of the management moved by Shri Arun Mehta, AR for the management. Same be taken on record.

Application filed by Shri Arun Mehta is disposed off and he is allowed to withdraw his authority letter on behalf of the management.

Matter stands adjourned for ME on **02.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 7110/2016

Arman Khan vs M/s Geeta Creation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **23.11.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 2986/2016

Rahul Kumar vs Executive Engineer PWD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Suman Malhotra, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

27.10.2020.

VEENA RANI

POLC/RADC

28.08.2020

LCA No. 747/2016

Diwan Singh vs Hindustan Insecticides Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Arvind Kumar, AR for the management.

The matter is fixed for arguments on the application filed on behalf of the workman for review of order dated 22.11.2018.

It is submitted by AR for the management that reply had already been filed and copy supplied.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for arguments on the application filed on behalf of the workman for **13.10.2020.**

VEENA RANI

POLC/RADC

28.08.2020

LIR No. 1502/2016

Sunil vs East MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application under Section 11-3(B) of ID Act filed on behalf of the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply to the said application and arguments on **23.09.2020.**

VEENA RANI

POLC/RADC

28.08.2020

Misc. DJ No. 296/2019

Hriday Naraiyan vs M/s Sunny wares Inc.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application moved on behalf of the workman.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on application on **08.10.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 1759/2016

Sonu Thomas vs M/s F T Communication.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Amit Sehrawat, AR for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of the workman and AR for the management submits that he wish to move appropriate application for recalling the order of closing the evidence.

AT request of AR for the management, matter stands adjourned for moving appropriate application, if any and final arguments on **19.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 56/2016

Bahadur Singh vsMCD North

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for final arguments.

Perusal of the record shows that on the last date of hearing application moved on behalf of workman for production of documents disposed off and management was directed to bring the documents failing which both the managements are directed to bring the affidavit with regard to non production of documents.

The matter is wrongly listed for final arguments, as, matter was adjourned for ME on 11.11.2016 and thereafter application moved by workman and thereafter inadvertently matter was listed for final arguments.

As application moved on behalf of the workman is disposed off on 03.02.2020, therefore, now matter stands adjourned for ME on **29.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LCA No. 212/2016

Raju vs Gola REstaurant

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Yuvan Raj Gandhi, AR for the management.

The matter is fixed for clarifications, if any / order.

Clarifications sought.

Be put up for order on **31.08.2020.**

VEENA RANI

POLC/RADC

28.08.2020

LCA No. 306/2016

Bhandev Joshi vs M/s Gola Restaurant

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Yuvan Raj Gandhi, AR for the management.

The matter is fixed for clarifications, if any / order.

Clarifications sought.

Be put up for order on **31.08.2020.**

VEENA RANI

POLC/RADC

28.08.2020

LCA No. 312/2016

Manmohan Singh vs Pushp Sons Industries

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments.

Perusal of the record shows that on the last date of hearing, it was stated by the workman that he wishes to withdraw the present matter as one ID case between the same parties is pending adjudication before the Court and it was wrongly listed for arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for recording of statement of workman for withdrawal of present petition on **01.10.2020**.

VEENA RANI

POLC/RADC

28.08.2020

LC No. 3173/2016

Gulab Singh vs M/s Indus Suri Spare Parts Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

28.08.2020.

Present : None for the workman.

Shri Anurag Lakhotia, AR for the management.

The matter is fixed for arguments/order.

It is submitted by AR for the management that he will file written submissions before the Court by the next date of hearing and prays for adjournment.

Despite efforts, no one is connected through VC, on behalf of the workman.

In these circumstances, at request, matter stands adjourned for clarifications, if any / arguments on **26.09.2020**.

VEENA RANI

POLC/RADC

28.08.2020